

In the National Company Law Tribunal, Jaipur

Item No. 205

CP No. (IB)- 303/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Shri Shailendra Bhandari

.....Applicant/Petitioners

VS.

Royal Buildsquare Pvt. Ltd.

.....Respondent

Order delivered on 20.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 19.03.2020.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER